

INCOME TAX APPELLATE TRIBUNAL :: KOLKATA BENCHES :: KOLKATA

No.F.1-Jd(ATK)/2026

Date : 08/09/2026

-: NOTICE :-

As per direction of the Hon'ble Vice-President(KZ), Hon'ble "SMC" Bench of ITAT, Kolkata will presided by Hon'ble Vice-President(KZ), Shri DRL Reddy on 11/09/2026.

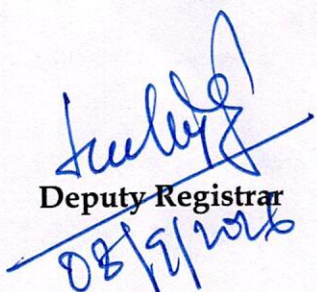
By Order,

Sd/-

[Manish Bhoi]
Deputy Registrar

Copy to :

1. Secretariat to the Hon'ble Vice-President (Kolkata Zone).
2. Sr. Private Secretary attached with Shri Yogesh Kumar US, Hon'ble J.M., ITAT, Kolkata.
3. Sr. Private Secretary attached with Shri Rakesh Mishra, Hon'ble A.M., ITAT, Kolkata.
4. Departmental Representative, ITAT, Kolkata.
5. Income Tax Bar Association, Kolkata.
6. Chartered Accountant Library, Kolkata.
7. Notice Board.


Deputy Registrar

08/9/2026

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No.F.1-Jd(ATK)/2026

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-: NOTICE :-

In connection with inauguration of New Office Premises of ITAT, Kolkata, Benches of ITAT, Kolkata and outlying Benches under Kolkata Zone not functioned on 07/09/2026. The cases fixed before different Benches on 07/09/2026 are adjourned as under :

Bench	Fixed on 07/09/2026
"A"	Adjourned to 23/09/2026
"B"	Adjourned to 21/09/2026
"C"	Adjourned to 24/09/2026
"D"	Adjourned to 22/09/2026
"SMC"	Sl.No.1 to 10 Adjourned to 24/09/2026
	Sl. No.11 to 18 Adjourned to 28/09/2026
Cuttack	Adjourned to 17/09/2026
Guwahati	Adjourned to 28/09/2026

This is issued as per direction of the Hon'ble Vice-President (KZ).

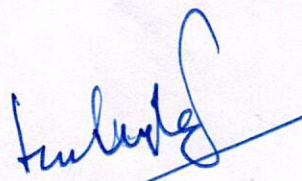
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Deputy Registrar
08/09/2026